

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Chief Justice's Secretariat)

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**ORDER**

No. 1108

Dated: 24-11-2017

Upon the acceptance of representation of Ms. Tashi Youron, Section Officer PDJ Court, Leh under transfer on promotion as Accounts Officer to the Court of Principal District & Sessions Judge, Jammu, **for foregoing her promotion**, Shri Javeed Ahmad Shah, the senior most Section Officer in Subordinate Judiciary of the State and presently posted as Section Officer/Reader in the Court of Additional District & Sessions Judge, Srinagar on consideration of his seniority, merit and suitability is temporarily promoted as Accounts Officer in the grade of Rs. 9300-34800 (Grade Pay Rs. 4800).

Consequent upon such promotion, the following transfers and postings of the ministerial staff of the Subordinate Courts are made in the interest of administration:

- 1) Shri Javeed Ahmad Shah, Section Officer/Reader in the Court of Additional District & Sessions Judge, Srinagar upon his promotion as Accounts Officer is transferred and posted as such in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.
- 2) Ms. Tashi Youron, Section Officer (Adm), Pr. District & Sessions Court, Leh is retained in the same Court and is posted as Section Officer/Reader vice Shri Shadi Lal.
- 3) Shri Ghulam Nabi Najar, Head Assistant/Accountant, Pr. District & Sessions Court, Shopian, under transfer on promotion as Section Officer/Reader to the Court of Principal District & Sessions Court, Leh, is now adjusted/posted as Section Officer/ Reader in the Court of Additional District & Sessions Judge, Srinagar against the available vacancy.

**By Order.**

*Sd/-*  
**(Jawad Ahmed)**  
**Principal Secretary to**  
**Hon'ble the Chief Justice**

No. 2185-92/PSY

Dated: 24-10-2017

Copy to the:

- 1) Registrar General, High Court of J&K, Jammu
- 2) Registrar Vigilance, High Court of J&K, Jammu  
..... for information.
- 3-6) Pr. District & Sessions Judge, Jammu/Srinagar/Leh/Shopian.
- 7) Additional District & Sessions Judge, Srinagar  
.....for information.
- ✓ 8) Incharge NIC for uploading in High Court Website.

*(G. M. Parray)*  
**Joint Registrar**  
*24/11/17*      *24/11/17*